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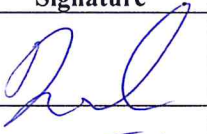

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 180/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Union Oilport Pvt Ltd
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendra Naik	Adv	9849387366	
Naresh Kumar Sangam	"	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Adv	9542239039	

ORDER

Learned counsel Mr.D.Narendra Naik and Mr.Naresh Kumar Sangam present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy present for Respondent.

Petitioner filed proof of service of copy of petition on Respondent.

Mr.Venkata Rami Reddy offered to file vakalat for Respondent.

Respondent shall file counter within two weeks serving a copy in advance to the petitioner and file proof of service.

List the matter on 12.07.2018


MEMBER JUDICIAL